

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA.No.2141/96

Dated New Delhi, this 20th day of March, 1997

HON'BLE MR K. MUTHUKUMAR, MEMBER (A)

S. Subbanna
BC-1G, DDA Flats
Munirka
NEW DELHI-110 067.

... Applicant

By Advocate: Shri C. Harishankar

Versus

1. Union of India, through
The Secretary
Ministry of Information and Broadcasting
Shastri Bhawan
NEW DELHI-110 001.
2. The Press Information Bureau
Through the Principal Information Officer
1st Floor, Shastri Bhawan
NEW DELHI-110 001.
3. Smt. Urmila Gupta
Deputy Director General
DG: Doordarshan
NEW DELHI.
4. Smt. Indira Mansingh
Deputy Director General
DG: Doordarshan
NEW DELHI.
5. Ms Shipra Biswas
Additional Principal Information Officer
Press Information Bureau
NEW DELHI.
6. Ms Shipra Mandal Sinha
Additional Principal Information Officer
Press Information Bureau
NEW DELHI.
7. Shri Swagata Ghosh
Additional Principal Information Officer
Press Information Bureau
NEW DELHI. ... Respondents

By Advocate: Shri M. K. Gupta

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O R D E R (Oral)

Mr K. Muthukumar, M(A)

The learned counsel for the respondents has filed a reply affidavit to the OA. It is submitted that the respondents have already granted relief prayed for in the OA by posting the applicant as Additional Director General (News), News Services Division, All India Radio, New Delhi vide order dated 28.2.97. In view of this order, the applicant has been retained in Delhi in the post of Additional Director General (News) and the main relief thus has been granted to the applicant and, therefore, nothing survives in this application. Accordingly, this application is dismissed as having become infructuous.


(K. Muthukumar)
Member(A)

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